(d)The poverty alleviation programmes are reviewed from time to time to assess the strength and weaknesses of the programmes for taking corrective action. In a recent Conference of Chief Ministers on basic minimum services, called by the Prime Minister, it was agreed that in the implementation of Centrally Sponsored Schemes in the areas of urban and rural poverty alleviation and employment, the states would be given greater involvement, freedom and flexibility. The Conference also recommended adequate devolution of powers, authority and funds to the three-tiers of Panchayati Raj Institutions (PRIs). This would strengthen in their effort at formulating, planning and executing programmes of economic development and social justice.

## गुजरात के लिए अनुदान

- 1214. श्री गौपाल सिंह जी॰ सोलंकी: क्या योजना और कार्यक्रम कार्यान्वयन मंत्री यह ब्याने की कृपा करेंगे कि:
- (क) 1995-96 के वित्तीय वर्ष के लिए गुजरात सरकार को कितनी धनराशि स्वीकृत की गई है;
- (ख) कुल अनुदान में से गुजरात के सौराष्ट्र-कच्छ क्षेत्रों के लिए कितनी धनराशि आवंटित की गई है:
- (ग) क्या राज्य सरकार ने योजना आयोग से सौराष्ट्र-कच्छ क्षेत्र के लिए अतिरिक्त अनुदान स्वीकृत करने का आग्रह किया है: और
- (घ) यदि हां, तो इस पर सरकार की क्या प्रतिक्रिया है?

योजना और कार्यक्रम कार्यान्वयन मंत्रालय के राज्य मंत्री (श्री योगेंद्र के मलघ): (क) योजना आयोग द्वारा गुजरात राज्य के लिए वार्षिक योजना 1995-96 हेतु 2610 करोड़ रुपये की राशि अनुमोदित की गयी थी।

- (ख) 2610 करोड़ रुपये के कुल योजना परिव्यय में से जिला स्तर की योजनाओं हेतु 858.77 करोड़ रू का परिव्यय उपलब्ध कराया गया। इसमें से 197.80 करोड़ रुपये क्रमाश: सौराष्ट्र व कच्छ जिलों को उपलब्ध कराए गए।
  - (ग) जी, नहीं।
  - (घ) प्रश्न ही उठता।

### Leave Travel concession to Central Government Employees

1215.SHRI BHUPINDER SINGH MANN:

Will the PRIME MINISTER be pleased to state:

- (a) whether a Central Government employee is entitled to avail Leave Travel Concession alongwith the spouse and children once in a span of two years; and
- (b) whether in case of both husband and wife being Central Government employees and having declared separate home towns the wife is not entitled to avail LTC to her husbands home town as spouse?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES & PENSIONS (SHRI S. R. BALASUBRAMONIYAN): (a) Yes, Sir.

(b) Under the existing provisions, where husband and wife both are Government Servants, they could, at their option, choose to declare separate home town and both of them may claim the concession separately under normal provisions of Central Civil Services (Leave Travel Concession) Rules in respect of members of their respective families, subject to the condition that if the husband or wife avails the facility as a member of the family of the other, he or she will not be entitled for claiming the concession for self independently. Similarly, the children shall be eligible for the benefit in one particular block as members of the family of one of the parents only.

#### Safe and adequate drinking water to Urban Poor

1216. DR. SHRIKANT RAMCHANDER JICHKAR: Will the PRIME MINISTER be pleased to state:

- (a) what is the estimated number of urban poor who have no facilities of safe and adequate drinking water;
- (b) what steps are being taken to provide these facilities; and
- (c) by when the plan to provide water to all urban poor would be completed?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND

EMPLOYMENT (DR. V. VENKATES-WARLU): (a) to (c) As per the 1991 Census, the total urban population in the country is 216 millions. As per the information furnished by the State/UTs Government, 84.33 per cent of the urban population is reported to have been provided with water supply facilities as on 31.3.93. However, Water Supply being a State subject, the preparation of water supply scheme, their execution and maintenance is the responsibility of the State Government. The 8th Plan Working Group estimated a requirement of Rs. 23,634.55 crores under water supply and sanitation sector against which total outlay provided for the 8th Plan period is Rs. 5892 crores, out of which Rs. 5494 crores is under the State plan. In order to provide water supply to small towns having population less than 20,000 (as per 1991 census), a Centrally Sponsored Accelerated Urban Water Supply Programme has been launched in 1993-94 midway through the 8th Plan. The cost of the scheme is shared between the Central and State Government in the ratio of 50:50. Out of 2151 towns eligible under the scheme, schemes for 204 towns at a cost of Rs. 161.63 crores have been sanctioned upto 31.3.96. Out of the 8th plan allocation of Rs. 50 crores; Rs. 48-49 crores have been released to the States upto March, 1996.

Since the making of drinking water available to all urban poor depends upon the availability of funds, no specific target date covering all the urban poor can be given.

## इन्दौर मल निकास योजना

- 1217. श्री राधांकिशन मालवीय: क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या यह सच है कि मध्य प्रदेश में इन्दौर मल निकास योजना, जिसे 19 दिसम्बर, 1990 को शहरी कार्य और रोजगार मंत्रालय के पास स्वीकृति हेतु भेजा गया था, लम्बित पड़ी हुई है;
- (ख) यदि हां, तो इसे स्वीकृत न करने तथा इतने वर्षों से लिम्बित पड़े रहने के क्या कारण हैं; और

(ग) मध्य प्रदेश सरकार ने योजना हेतु कितनी धनराशि की मांग की है तथा उस पर क्या कार्यवाही की गई है?

शहरी कार्य और रोजगार मंत्रालय में राज्य मंत्री (डा॰ यू॰ वेंकटेश्वरलू): (क) से (म) मध्य प्रदेश सरकार ने इन्दौर कस्बे के लिए एक जलजल व्ययन योजना (54.80 करोड़ रुपये की अनुमानित लागत पर) तकनीकी स्वीकृति हेतु दिसम्बर, 1990 में प्रस्तुत की है। मध्य प्रदेश राज्य पी॰एच॰ई॰ विभाग से इस प्रस्ताव को सी॰पी॰एच॰ई॰ई॰ओ॰ को टिप्पणियों के आधार पर संशोधित करने और इसे तकनीकी स्वीकृति हेतु पुन: प्रस्तुत करने के लिए कहा गया था। राज्य सरकार को इस मामले में पिछली बार अनुस्मारक दिसम्बर, 1995 को भेजा गया था। बोंद्र सरकार द्वारा इस प्रकार की योजनाओं के लिए कोई वित्तीय सहायता नहीं दी जाती है।

# Accelerated urban water supply programme

1218. SHRI V. RAJESHWAR RAO: DR. SHRIKANT RAMCHANDRA JICHKAR:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Accelerated Urban Water Supply Programme has achieved its objective of providing safe and adequate water to the urban poor;
- (b) by when the target set under the Programme would be completed;
- (c) how many persons in this category are devoid of this facility; and
- (d) whether Government propose to increase the financial allocation for this scheme?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DR. V. VENKATES-WARLU): (a) to (c). The Accelerateed Urban Water Supply Programme initiated midway through the 8th Plan in March, 1994 provides central assistance of 50% for water supply schemes in towns having population less than 20,000 as per 1991 Census. The approach is to provide water supply on whole town basis. As per 1991 Census there are 2151 such towns having a total population of 23.4 million. It has